

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
CP-24/241-242/ND/2024
IA/135/2024 (New IA), IA/69/2024

IN THE MATTER OF:

Mr. Damanjit Singh Grewal

...APPLICANT

Vs

M/s. Diana Euro Chem Pvt. Ltd.

...RESPONDENT

Section

U/s 241(1)

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Ashish Mohan, Mr. Nitesh Jain,
Mr. Vatsal Chandra, Advs. Mr.
Vivek Kumar (CS)

For the Respondent

:Ms. Sanjana Saddy, Mr. Arav Kapoor,
Mr. Lavam Tyagi, Advs. for R-1, R-2
and R-3.

ORDER

Heard Ld. Counsel for the Petitioner and Ld. Counsel for the Respondent in part. For continuation of the arguments on maintainability, list the matter along with IAs on **24.04.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)